

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**PREMIER FUTSAL MANAGEMENT PRIVATE LIMITED**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	PREMIER FUTSAL MANAGEMENT PRIVATE LIMITED (CIN : U92412TN2016PTC104926)
2.	Address of the registered office	No.1, Royal Enclave, Besant Avenue, Adyar, Chennai - 600020
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the RP by mailing to the following email id : <b>premierfutsalcirp@gmail.com</b>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be obtained from the RP by mailing to the following email id : <b>premierfutsalcirp@gmail.com</b>
10.	Last date for receipt of expression of interest	21 <sup>st</sup> July, 2023
11.	Date of issue of provisional list of prospective resolution applicants	31 <sup>st</sup> July, 2023
12.	Last date for submission of objections to provisional list	05 <sup>th</sup> August, 2023
13.	Process email id to submit EOI	<b>premierfutsalcirp@gmail.com</b>

**Date: 22.06.2023**  
**Place: Chennai**

**CHITRA SRINIVAS**  
**INSOLVENCY PROFESSIONAL**  
IP Reg No. IBBI/IPA-002/IP-NC0249/2017-18/10734



**Chitra Srinivas**  
**Resolution Professional**

For Premier Futsal Management Private Limited  
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